

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

No.O.A.733 of 1999.

DATE OF ORDER : 12.6.2000

BETWEEN :

N.Hanumantha Rao Naik
S/o N.Akya Naik,
Senior Section Engineer (P.Way)/Construction,
Under Dy.Chief Engineer/Construction-II,
Divisional Railway Manager's Office Compound,
South Central Railway, Secunderabad.

... Applicant

A N D

1. The Secretary, Govt. of India,
Ministry of Railways, Railway Board,
Rail Bhawan, New Delhi.
2. General Manager,
S.C.Railway, Rail Nilayam,
Secunderabad - 500 071.
3. The Chief Personnel Officer,
South-Central Railway, Secunderabad.
4. The Chief Engineer,
South Central Railway, Secunderabad.
5. The Chief Medical Director,
South Central Railway,
Secunderabad.
6. The Sr.Medical Superintendent,
South Central Railway, Lallaguda,
Secunderabad.

... Respondents

Counsel for the applicant : Mr.S.Ramakrishna Rao.

Counsel for the respondents: Mr.N.R.Devaraj.

C O R A M :

1. The Hon'ble Mr.Justice D.H.Nasir, Vice-Chairman.
2. The Hon'ble Mr.R.Rangarajan, Member (A).

O R D E R

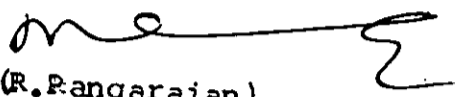
R.Rangarajan, Member (A).


This O.A. is not listed today. However, counsel for both parties submitted that this O.A. is similar to O.A.732 of 1999 and hence this O.A. may be called and disposed of.



..2/-

- 2. As such, the O.A. is called and disposed of as under.
- 3. Heard Mr.S.Ramakrishna Rao for the applicant and Mr.N.R. Devaraj for the respondents.
- 4. This O.A. is also disposed of as withdrawn for the reasons stated in O.A.732 of 1999, which is disposed of today.
- 5. No order is passed as to costs.


 (R.Rangarajan)
 Member (A)


 (D.H.Nasir)
 Vice-Chairman

DATED THE 12TH JUNE, 2000
 DICTATED IN OPEN COURT



r.s.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH, HYDERABAD

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

COPY TO:

- 1. HONJ
- 2. HRRN(ADMN) MEMBER
- 3. HBSJP(JUDL)MEMBER
- 4. D.R. (ADMN)
- 5. SPARE
- 6. ADVOCATE
- 7. STANDING COUNSEL

THE HON'BLE MR. JUSTICE D.H. NASIR ✓
VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN ✓
MEMBER (ADMN)

THE HON'BLE MR. S.S. JAI PARAMESHWAR ✓
MEMBER (JUDL)

26/6/00

DATE OF ORDER

12/6/00

MA/RA/CP. NO.

IN

GA. NR.

733/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C. P. CLOSED

R. A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

(10 copies)

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण / DESPATCH 23 JUN 2000 हैदराबाद न्यायपीठ HYDERABAD BENCH
